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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 31350-34352
/Genl./West/THC/2024

Dated, Delhi the 07/10/24

Sub:- Destruction of Unclaimed Certified Copies prepared till 30.09.2024 and Applications for Supply of Certified Copies (Under Objection) up to 30.09.2024.

Forwarded copy of Circular No. 15433-15489/Copying Agency/FC/DWK/2024 Dated 01.10.2024 received, on the subject cited above, from Mr. Sanjeev Jain, Ld. Principal Judge (HQs), Family Courts, Dwakra, Delhi/New Delhi for information and necessary action to:-

1. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on Centralized Website as well as on the Website of West District.
2. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to get the ibid Circular displayed on the Notice Boards and other conspicuous places of Tis Hazari Courts Complex, Delhi for information of concerned Lawyers as well as Litigants.


(Ajay Gupta)
District Judge (Commercial Court) – 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL JUDGE, FAMILY COURTS (H.Os),
DWARKA, NEW DELHI

CIRCULAR

Reg: Destruction of unclaimed certified copies prepared till 30.09.2024 and Applications for Supply of Certified Copies (under Objections) up to 30.09.2024.

Pursuant to Hon'ble High Court Notification no. 292/Rules/DHC dated 01.09.2009 all advocates /Litigants are requested to kindly contact Copying Agency, Family Court and its Certified Application Counter functional/situated in various District Court Complexes Delhi/New Delhi that on any working day from 10:30 a.m. to 1:00 p.m. and 02:00 p.m. to 03:00 p.m. to collect the certified copies prepared till 30.09.2024 which are lying ready for delivery.

It is notified for information of all concerns that if the said certified copies are not collected up to 10.02.2025, the said unclaimed copies would be destroyed without any further notice and the amount so deposited by the applications for such attested copies shall stand forfeited in view of Rule 10A added in Chapter 5-8, Delhi High Court Rules and Orders Volume V published in the Delhi Gazette on 01.09.2009 which explains "In case the attested copy is not collected within 120 days from the date of its preparation, it will be destroyed and the amount deposited for such attested copy shall stand forfeited!"

The advocates/Litigants are further requested to contact at the Certified Application Counter, Family Courts functional/situated in various District Court Complexes Delhi/New Delhi on any working day to collect the application made to supply of Certified Copies which are lying under objections up to 30.09.2024. However, the said applications, if not collected for removal of objections by 10.02.2025 shall also be destroyed immediately/thereafter without any further notice and the amount so deposited for such applications shall stand forfeited. Details of such applications/objections are available with the Copying Agency Counter for reference/record purpose.

(Signature)
(SANJEEV JAIN)
Principal Judge (HQs)
Family Courts, Dwarka
Delhi/New Delhi

15433-15489
No. _____/Copying Agency/FC/DWK/2024

Dated: 01 OCT 2024

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi/New Delhi
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi/New Delhi. (w)
3. All the Principal Judges/Additional Principal Judge/Judge, Family Courts, Delhi/New Delhi.
4. The President, Bar Association, Delhi High Court, New Delhi
5. All Branch Incharges (including CTB), Family Courts, Delhi/New Delhi to display the circular on all the Notice Boards in the Family Courts situated in various District Court Complexes Delhi/New Delhi.
6. All the President/Secretary, Bar Association situated in various District Court Complexes Delhi/New Delhi.
7. The Branch Incharge, Computer Branch, Family Courts (HQs) with the direction to upload this circular on the website of Family Court Delhi/New Delhi.

01/10/2024

(Signature)
(SANJEEV JAIN)
Principal Judge (HQs)
Family Courts, Dwarka
Delhi/New Delhi

PD 285 (west)
04/10/2024